

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
WONDER PEAK TECH PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                     |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Wonder Peak Tech Private Limited                                                                                                                                                                                                                                                    |
| 2. | Date of incorporation of Corporate Person                                                    | 22/06/2015                                                                                                                                                                                                                                                                          |
| 3. | Authority under which corporate person is incorporated                                       | RoC-Jaipur                                                                                                                                                                                                                                                                          |
| 4. | Corporate identity number of Corporate Person                                                | U72900RJ2015PTC047780                                                                                                                                                                                                                                                               |
| 5. | Address of the registered office and principal office (if any) of Corporate Person           | Q No. 100, Gurunanakpura Raja Park, Jaipur, Rajasthan-302004                                                                                                                                                                                                                        |
| 6. | Liquidation commencement date of Corporate Person                                            | 17/08/2022                                                                                                                                                                                                                                                                          |
| 7. | Name, address, email address, telephone number and the registration number of the liquidator | Name: Mr. Sumit Dhadda<br>Address: B-11 Moti Ashirwad Building Tilak Nagar Jaipur, Rajasthan-302004<br>Email: <a href="mailto:liquidation.wonderpeak@gmail.com">liquidation.wonderpeak@gmail.com</a><br>Phone: 9571704444<br>IBBI regd. no.: IBBI/IPA/001/IP-P01888/2019-2020/12917 |
| 8. | Last date for submission of claims                                                           | 16/09/2022                                                                                                                                                                                                                                                                          |

Notice is hereby given that the Wonder Peak Tech Private Limited has commenced voluntary liquidation on 17/08/2022.

The stakeholders of Wonder Peak Tech Private Limited hereby called upon to submit a proof of their claims on or before 16/09/2022 to the liquidator at the address mentioned Above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 18/08/2022  
Place: JAIPUR

CA IP Sumit Dhadda  
Voluntary Liquidator  
IBBI/IPA/001/IP-P01888/2019 2020/12917



| <b>FORM A</b><br><b>PUBLIC ANOUNCEMENT</b><br><i>(Regulation 14 of the Insolvency and Bankruptcy Board of India<br/> <i>(Warranty Liquidation Process) Regulations, 2017)</i> </i> |                                                                                                   |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|
| <b>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br/> WONDER PEAK TECH PRIVATE LIMITED</b>                                                                                              |                                                                                                   |
| 1. Name of Corporate Person                                                                                                                                                        | Wonder Peak Tech Private Limited                                                                  |
| 2. Date of Incorporation of Corporate Person                                                                                                                                       | 22/09/2015                                                                                        |
| 3. Authority Under Which Corporate Person is Incorporated/ Registered                                                                                                              | Roc-Japur                                                                                         |
| 4. Corporate Identity Number of Corporate Person                                                                                                                                   | U72900K2015PT0347460                                                                              |
| 5. Address Of The Registered Office And Principal Office of Corporate Person                                                                                                       | D No. 100, Gurunanjappa Raja Park, Japur, Rajasthan 302004                                        |
| 6. Liquidation Commencement Date of Corporate Person                                                                                                                               | 17/06/2022                                                                                        |
| 7. Name of the Liquidator :<br>Address of the Liquidator :                                                                                                                         | Name: Mr. Sumit Chhabra<br>Address: B-11 Moh Ashwini Building Tikar Nagar Japur, Rajasthan-302004 |
| Email address of the Liquidator :                                                                                                                                                  | Email: liquidation.wonderpeak@gmail.com                                                           |



